

अण्डमान तथा
Andaman And



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EXTRAORDINARY

प्राधिकार से प्रकाशित

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No. 83, Port Blair, Tuesday, May 23, 2017

**ANDAMAN AND NICOBAR ADMINISTRATION
DIRECTORATE OF TRIBAL WELFARE**

NOTIFICATION

Port Blair, dated the 23rd May, 2017.

No. 81/2017/F. No. 1-505/2016/TW.-- Pursuant to the order dated 01.05.2017 of the Hon'ble Supreme Court of India in I.A.No.8/2017 in Petition(s) for Special Leave to Appeal (c) No.12125 of 2010 in the matter of Lieutenant Governor, Andaman & Nicobar Islands & Ors. Vs. M/s Barefoot Inns & Leisure Pvt. Ltd., the Lt. Governor, Andaman & Nicobar Islands, in exercise of the powers conferred by the Sub-Section (1) of Section 3 of Andaman & Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation No. 3 of 1956), is pleased to exclude the following area ad measuring 1.18 Ha., as mentioned in the Schedule given below, from the purview of the aforesaid Regulation as Reserved Area, in partial modification of this Administration's Notification No. 159/2004/F. No. 1-752/2002-TW(PP) dated 15th September, 2004, for construction of bridge across Middle Strait on Andaman Trunk Road (NH-223).

SCHEDULE

The point starting from the existing chainage, Km point 106.590 of NH-223 (E 92° 45' 7.32" and N 12° 9' 36.348") and proceeding towards North and joining the creek at a distance of 660 meters (E 92° 45' 25.653" and N 12° 9' 46.028") passing through points bearing DGPS co-ordinates E 92° 45' 9.91" and N 12° 9' 38.377", E 92° 45' 10.578" and N 12° 9' 38.883", E 92° 45' 11.866" and N 12° 9' 39.618", E 92° 45' 12.841" and N 12° 9' 40.077", E 92° 45' 15.797" and N 12° 9' 41.45", E 92° 45' 18.79" and N 12° 9' 42.84", E 92° 45' 21.758" and N 12° 9' 44.219" and E 92° 45' 24.62" and N 12° 9' 45.548". The line then proceeds eastwards along the creek upto a distance of 18 meters ending at a point (E 92° 45' 25.302" and N 12° 9' 45.217") which then follows the jungle southwards upto to a distance of 660 meters ending perpendicular to the initial chainage, Km Point 106.590 (E 92° 45' 7.691" and N 12° 9' 35.889") passing through points bearing DGPS co-ordinates E 92° 45' 22.036" and N 12° 9' 43.7", E 92° 45' 19.044" and N 12° 9' 42.31", E 92° 45' 16.052" and N 12° 9' 40.92", E 92° 45' 13.059" and N 12° 9' 39.53", E 92° 45' 11.955" and N 12° 9' 39.005", E 92° 45' 11.257" and N 12° 9' 38.614", E 92° 45' 10.28" and N 12° 9' 37.917" and E 92° 45' 9.585" and N 12° 9' 37.373".

**By order and in the name of the Lieutenant Governor,
Andaman & Nicobar Islands.**

Sd./-

(D.M. Shukla)

Secretary (Tribal Welfare)